

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:5588  
ANSWERED ON:28.04.2015  
CONTRACT CASUAL LABOURERS IN PSUS  
Shekhawat Shri Gajendra Singh

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) the names of Public Sector Undertakings (PSUs) under the Ministry, location- wise;
- (b) the number of contract/casual labourers appointed and the number of contract/casual labourers who were regularized therein during the last three years;
- (c) the jobs in which these contract-casual labourers were deputed;
- (d) the mechanism adopted to ensure payment of minimum wages to these workers and compliance of various labour laws by contractors and others; and
- (e) the action taken in case of complaints and violations made by contractors ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR)

(a)to(e) Information is given for the Ministry of Chemicals & Fertilizers in respect of Department of Fertilizers, Department of Chemicals & Petrochemicals and Department of Pharmaceuticals separately in Annexure 1. Annexure II and Annexure 111 respectively.